

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516

IB-486/PB/2018

IA/1405/2023, CA/603/2019, CA/1315/2019

IN THE MATTER OF:

Usha Devi

.....Applicant

Vs.

Praveer Construction Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 09.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Alok Kaushik, Liquidator with Mr. Rakesh Kumar,
Ms. Preeti Kashyap, Mr. Ankit Sharma, Mr. Varun
Pandit, Mr. Yash Dhawan, Advs.

ORDER

IA/1405/2023:-

This is an application for dissolution of the Corporate Debtor. Heard the submission made by Ld. Counsel on behalf of the Liquidator. Order in this matter is **reserved**.

CA/603/2019 & CA/1315/2019:-

List both the applications on **11.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)